

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No.4369 of 2003

*Maitree Sansad Sutahat, Cuttack* ..... *Petitioner*  
Mr. A. Mohanty, Advocate  
-versus-  
*State of Odisha and others* ..... *Opposite Parties*  
Mr. Debakanta Mohanty, AGA

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE R. K. PATTANAİK**

**ORDER**  
**18.05.2022**

**Order No.**

104. 1. A hard copy of an affidavit filed by the Additional Chief Secretary to Government, Health & Family Welfare Department, Government of Odisha has been handed over in Court today with a copy being provided to learned counsel for the Petitioner. The said affidavit be kept on record.
2. Mr. A. Mohanty, learned counsel for the Petitioner needs some time to address the arguments thereon.
3. List on 20<sup>th</sup> July, 2022.

***(Dr. S. Muralidhar)***  
***Chief Justice***

***(R. K. Pattanaik)***  
***Judge***